

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 379 OF 2015 IN
APPEAL NO. 231 OF 2015**

Dated: 29th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Uttar Pradesh Power Corporation Ltd. Appellant (s)
Versus**

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. Rahul Srivastava for R.2

Mr. M.G. Ramachandran
Mr. Vishal Gupta for R.4

ORDER

**IA NO. 379 OF 2015
(Appl. for stay)**

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member
Ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**